

**GOVERNMENT OF INDIA  
DEVELOPMENT OF NORTH EASTERN REGION  
LOK SABHA**

UNSTARRED QUESTION NO:6185  
ANSWERED ON:04.05.2010  
FUNDING FOR AUTONOMOUS DISTRICT COUNCIL  
Bwiswmuthiary Shri Sansuma Khunggur

**Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:**

- (a) whether the Government proposes to provide direct central funding to all the Autonomous District Councils of the North – Eastern region with special mention to Bodoland Territorial Areas District council in order to speed up the pace of overall development of the pockets of under developed tribal areas;
- (b) if so, the steps taken in this regard so far;
- (c) if not, the reasons therefor;
- (d) whether the Government has initiated steps to provide the benefits of the policy of inclusive growth and development of the whole nation to the backward and under developed tribal areas including Bodoland Territory in Assam;
- (e) if so, the initiatives taken so far in this regard and the time – frame for the implementation of the said policy; and
- (f) if not, the matter in which the Government proposes to develop the backward and under developed tribal areas of the North – East?

**Answer**

MINISTER FOR THE DEVELOPMENT OF NORTH EASTERN REGION (SHRI BIJOY KRISHNA HANDIQUE)

(a) to (c): Funding is done under Non Lapsable Central Pool of Resources (NLCPR) scheme to all the Autonomous District Councils (ADCs) of the North Eastern States including Sikkim and Bodoland Territorial Council (BTC) areas of Assam through the respective State Governments. For BTC areas, there is separate provision of 'Special BTC Package' of Rs. 750.00 crore (Rs. 500.00 crore as 'Special BTC Package' and Rs. 250.00 crore as 'Additional BTC Package) against which 42 projects with approved / indicative cost of Rs. 476.26 crore has been sanctioned and 14 projects with estimated cost of Rs. 161.36 crore has been retained for further examination.

The proposals for direct funding to Mara, Lai and Chakma ADCs of Mizoram and BTC administration of Assam are being handled by the Ministry of Panchayati Raj as the matter relates to the Sixth Schedule Areas.

(d) to (f): For the overall development of North Eastern States including Sikkim, since 1998 – 99, all Ministries / Departments of Government of India (except a few specifically exempted ones) are earmarking at least 10% of their annual budget, less allocation for externally aided schemes and local or event specific schemes / projects for expenditure in the North Eastern Region. The unspent balance of this earmarked 10% is pooled every year into a Central Non-Lapsable Pool. Ministry of DoNER gets budgetary allocation for funding infrastructure projects in the North Eastern Region including Sikkim and for the projects being sanctioned for BTC areas over and above the allocation made under 'Special BTC Package.' From 19.08.2008, there is a provision under NLCPR for retaining upto 25% projects for a particular State from the backward / ADC areas of North Eastern States including Sikkim.